

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2360
TO BE ANSWERED ON 14.12.2015**

Deemed University

2360. SHRI G. HARI:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the University Grants Commission (UGC) has proposed to ascertain the details of infrastructure and faculty strength of deemed universities which were black listed by a committee appointed by the Government;
- (b) if so, the details thereof;
- (c) whether the UGC has fixed any time frame to complete the verification process; and
- (d) if so, the details thereof?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (d): No, Madam. However, as per Orders of Hon'ble Supreme Court of India, the University Grants Commission (UGC) made assessment of all 41 Deemed to be Universities falling in Category 'C' in the report of Tandon Committee which was constituted by the Government. The UGC assessed these 41 Institutions through individual hearing and presentations about the infrastructure, faculty, research and other facilities available with them. UGC also conducted physical inspection of seven Deemed to be Universities of Category "C" as per the direction of Hon'ble Supreme Court.

Hon'ble Supreme Court vide its Order dated 08.09.2015 directed National Assessment and Accreditation Council (NAAC) to make assessment of all Category "C" Deemed to be Universities. NAAC has made the assessment and accredited 38 Deemed to be Universities, the details of which are available at NAAC's website www.naac.gov.in.
